

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
IGENETIC DIAGNOSTICS PRIVATE LIMITED**

1. Name of corporate person	IGENETIC DIAGNOSTICS PRIVATE LIMITED
2. Date of incorporation of corporate person	December 12, 2013
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, under the Companies Act, 1956
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U33111DL2013PTC458568
5. Address of the registered office and principal office (if any) of corporate person	DSM 236-237 (Second Floor), DLF Tower, Shivaji Marg, Karam Pura, West Delhi, New Delhi, Delhi, India, 110015
6. Liquidation commencement date of corporate person	March 10, 2026
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman B-703, Arvind Skylands Apartments, Shivanahalli, Jakkur Main Road, Yelahanka, Bengaluru 560064 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	April 9, 2026

Notice is hereby given that IGENETIC DIAGNOSTICS PRIVATE LIMITED has commenced voluntary liquidation on March 10, 2026.

The stakeholders of IGENETIC DIAGNOSTICS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before April 9, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: March 11, 2026
Place: Bangalore

Vinod Sunder Raman
Liquidator of IGENETIC DIAGNOSTICS PRIVATE LIMITED
Reg No. IBBI/IPA-002/IP-N00075/2017-2018/10206